

# **Rejection of application for certificate of registration**

**September 10, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on September 9, 1999 the application for Certificate of Registration submitted by the financial company M/s. Viswasakthi Finance Ltd., 210, M.T.H. Road, Villivakkam, Chennai-600 049.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Chhaya Raje**  
**Manager**

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